

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 18 (ND)/2010

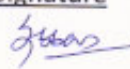
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.


SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

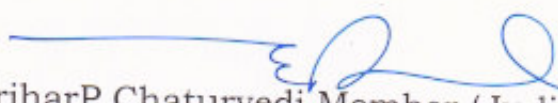
Sl. No.	Name	Designation	Representation	Signature
1.	Zaim Abbas	Adv	Pet	
2.				

Order dated 25.10.2016

CP No.18(ND)/2010 Sh.Prabhat Kumar & Ors. Vs M/S MACI Organics Ltd. & ors.

Heard Learned counsel for petitioner due to his ill health, he could not brief the senior counsel. There is no representation for respondent. Matter to be listed on 15.11.2016 for final Hearing. We are inclined to proceed with hearing on merits even the respondent is not coming.


V. S. R. Avadhani, Member(Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 25.10.2016